

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF APRIL-2018

DATE OF HEARING 03.04.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2376197/05	Opp. No. AMD-840157	M/s. Senaru Formulations Pvt. Ltd., Ahmedabad / M/s. D. C. Dani & Associates, Ahmedabad	11.00 a.m.	Shri S. B. Palo	Hearing on TM-6 / TM-O (Counter statement)
2.	1729718/30	Opp. No. AMD-757845	M/s. Tirupati Products, Kota / M/s. G. D. Bansal & Associates, Jaipur	11.30 a.m.	Shri S. B. Palo	Hearing on TM-6 / TM-O (Counter statement)
3.	1683273/30	Opp. No. AMD-741036	M/s. Shri Shankar Gauri Agro Products Pvt. Ltd., Rajasthan / M/s. G. D. Bansal & Associates, Jaipur	12.00 p.m.	Dr. Pawan Kumar Pandey	Hearing on TM-6 / TM-O (Counter statement)
4.	1845845/05	Rect. No. AMD-261015	M/s. Amol Pharmaceuticals Pvt. Ltd., Jaipur / M/s. G. D. Bansal & Associates, Jaipur	12.30 p.m.	Dr. Pawan Kumar Pandey	Hearing on TM-6 / TM-O (Counter statement)
5.	2497667/05	Opp. No. AMD-822558	Mr. Dhirajlal Zaverbhai Vaghani, Ahmedabad	12.45 p.m.	Shri Jay Prakash	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 04.04.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2540337/42	Opp. No. AMD-836527	M/s. Zari Silk (India) Pvt. Ltd., Jaipur / Prateek Kasliwal, Jaipur	11.00 a.m.	Dr. Pawan Kumar Pandey	Hearing on TM-6 / TM-O (Counter statement)
2.	2546908/30	Opp. No. AMD-835359	Mr. Ashishkumar A. Prajapati, Palanpur / M/s. Tradesafe, Ahmedabad	11.30 a.m.	Dr. Pawan Kumar Pandey	Hearing on TM-6 / TM-O (Counter statement)
3.	2552673/05	Opp. No. AMD-885792	M/s. Chemet west & Flows Private Limited, Ahmedabad / M/s. Technoleg-IPR Advocates, Nadiad	12.00 p.m.	Shri S. B. Palo	Hearing on TM-6 / TM-O (Counter statement)
4.	2486837/14	Opp. No. AMD-881474	M/s. Parag Creation, Rajkot / M/s. Raval & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo	Hearing on TM-6 / TM-O (Counter statement)
5.	2492114/25	Opp. No. AMD-840712	M/s. N. K. Traders, Bhavnagar / Mr. Gaurav Soni Advocate, Ahmedabad	12.45 p.m.	Shri Jay Prakash	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 05.04.2018

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	3414607/34	Opp. No. AMD-886239	M/s. Shakti Shipping International, Jamnagar / M/s. Parker & Parker Co., LLP, Ahmedabad	11.00 a.m.	Shri S. B. Palo	Hearing on TM-6 / TM-O (Counter statement)
2.	2916238/17	Opp. No. AMD-862419	M/. Western Pipe Industries, Rajkot / Mr. Jayesh Devjibhai Jadav, Rajkot	11.30 a.m.	Shri S. B. Palo	Hearing on TM-6 / TM-O (Counter statement)

3.	2731268/09	Opp. No. AMD-845636	M/s. Manglam Electrochemicals, Udaipur / M/s. Tyagi Certifications Services Pvt. Ltd., Delhi	12.00 p.m.	Shri Jay Prakash	Hearing on TM-6 / TM-O (Counter statement)
4.	2793288/11	Opp. No. AMD-897983	M/s. Seemal Electronics, Ahmedabad / Mr. Hiran Thakkar & Associates, Ahmedabad	12.30 p.m.	Shri Jay Prakash	Hearing on TM-6 / TM-O (Counter statement)
5.	2717167/05	Opp. No. AMD-896215	M/s. Kesar Pharma Pvt. Ltd., Gandhinagar / Advocate, Kavita V. Raipure, Mumbai	12.45 p.m.	Dr. Pawan Kumar Pandey	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 10.04.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1129205/05	Opp. No. AMD-184481	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad V/s M/s. Centurion Laboratories, Baroda / Mr. Subhashchandra V. Purohit, Ahmedabad	11.00 a.m.	Dr. Pawan Kumar Pandey	
2.	1175851/30	Opp. No. AMD-762111	M/s. Gurbachan Confectionary Works, Haryana / M/s. Arora & Arora, New Delhi V/s M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	11.00 a.m.	Dr. Pawan Kumar Pandey	
3.	1126075/05	Opp. No. AMD-180137	M/s. Sarabhai Zydus Animal Health Ltd., Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad V/s	11.00 a.m.	Dr. Pawan Kumar Pandey	

			M/s. Stallion Laboratories Pvt. Ltd., Ahmedabad / Mr. Subhashchandra V. Purohit, Ahmedabad			
4.	1164950/05	Opp. No. AMD-227466	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad V/s M/s. Personal Care Systems, Baroda / M/s. K. C. Patel & Co., Ahmedabad	11.00 a.m.	Dr. Pawan Kumar Pandey	
5.	1178280/05	Opp. No. AMD-227144	M/s. Osho International Foundation, Mumbai / M/s. Kanga & Company, Mumbai V/s M/s. Osho Pharma Pvt. Ltd., Ahmedabad / Mr. Subhashchandra V. Purohit, Ahmedabad	11.00 a.m.	Dr. Pawan Kumar Pandey	
6.	1136004/24	Opp. No. AMD-221178	M/s. Ashok Jain Shawl Emporium Pvt. Ltd., Ludhiana / M/s. Mahtta & Co., Ludhiana V/s Mr. Balram Bhuraramji Rathor, Surat / M/s. Superfastaction Regn. Service, Surat	11.30 a.m.	Dr. Pawan Kumar Pandey	
7.	1193193/05	Opp. No. AMD-711235	M/s. Vikrant Chemico Industries Pvt. Ltd., Kanpur V/s Chandrakant M. Joshi, Mumbai	11.30 a.m.	Shri Jay Prakash	
8.	1119610/05	Opp. No. AMD-238722	M/s. Liva Healthcare Ltd., Mumbai / M/s. Fatehchand C. Shah & Co., Mumbai V/s M/s. Graf Lab Pvt. Ltd., Ahmedabad / M/s. B. D. Shukla & Company, Ahmedabad	11.30 a.m.	Shri Jay Prakash	

9.	1127085/30	Opp. No. AMD-723981	M/s. Madhusudan Industries Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad V/s M/s. Madhusram Tea Depot, Jamnagar / M/s. H. K. Acharya & Company, Ahmedabad	11.30 a.m.	Shri Jay Prakash	
10.	1140863/05	Opp. No. AMD-209320	M/s. Wakhariya & Wakhariya, Mumbai V/s M/s. Gujarat Insecticides Limited, Ankleshwar / M/s. Law & Prudence, Mumbai	11.30 a.m.	Shri Jay Prakash	
11.	1178578/24	Opp. No. AMD-185893	M/s. Kanchan Wool-Tex Pvt. Ltd., Bhilwara V/s Shree Giriraj Spintex Pvt. Ltd., Bhilwara	12.00 p.m.	Shri Jay Prakash	
12.	1167256/03	Opp. No. AMD-193497	M/s. Parag Perfumes, Sihor V/s M/s. Ajanta India Limited, Morbi / M/s. Tradesafe, Jamnagar	12.00 p.m.	Shri Jay Prakash	
13.	1164750/31	Opp. No. AMD-732957	M/s. Ravikumar & Co., Madras / M/s. Daniel & Gladys Daniel Advocates, Chennai V/s M/s. Ajanta India Ltd., Morbi	12.00 p.m.	Shri S. B. Palo	
14.	1186295/09	Opp. No. AMD-153559	M/s. United Overseas Trade Mark Company, New Delhi V/s M/s. Jit Power Ware, Baroda / M/s. Varikasery & Varikasery, Mumbai	12.00 p.m.	Shri S. B. Palo	

15.	1173013/30	Opp. No. AMD-197081	M/s. Vijay Packers, Jaipur / Mr. Kul Bhushan Marwaha, Jaipur V/s M/s. Laxmi Food Products, Ajmer / M/s. G. D. Bansal & Associates, Jaipur	12.00 p.m.	Shri S. B. Palo	
16.	1175881/17	Opp. No. AMD-231539	M/s. Cello Plastic Industrial Works, Mumbai / M/s. H. R. Gupta Trade Mark Bureau, Mumbai V/s M/s. Ramesh Industries, Halol / M/s. K. C. Patel & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo	
17.	1102243/24	Opp. No. AMD-173441	M/s. Sangam Textiles, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai V/s M/s. Sangam Prints, Surat / M/s. Superfastaction Regn. Service, Surat	12.30 p.m.	Shri S. B. Palo	
18.	1117640/07	Opp. No. AMD-225654	M/s. Rama Steel Tubes Limited, New Delhi / M/s. Amarjit & Associates, New Delhi V/s M/s. Dhreshwar Industries, Rajkot / M/s. Tradesafe, Jamnagar	12.30 p.m.	Shri S. B. Palo	
19.	1193111/34	Opp. No. AMD-186042	M/s. Rathor Chemicals, Jabalpur / M/s. M. P. Mirchandani & Co., Mumbai V/s Mr. Vinod Kumar Ramanlal Shah, Ahmedabad / Hiral C. Joshi, Mumbai	12.30 p.m.	Shri S. B. Palo	

20.	1191669/30	Opp. No. AMD-192265	M/s. Kamco Chew Foods, Indore / M/s. G. S. Rijwani & Co., Mumbai V/s M/s. Maniratnam Enterprises, Unjha / M/s. D. C. Dani & Associates, Ahmedabad	12.30 p.m.	Shri S. B. Palo	
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DATE OF HEARING 11.04.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1155406/05	Opp. No. AMD-258386	M/s. Micro Labs Ltd., Banglore / Mr. V. Ravi, Advocate, Chennai V/s M/s. Hexal Pharmaceuticals, Ahmedabad / M/s. J. T. Jhala & Co., Ahmedabad	11.00 a.m.	Shri Jay Prakash	
2.	1155474/05	Opp. No. AMD-194306	M/s. Aglowmed Ltd., Mumbai / M/s. Vishesh & Associates, Mumbai V/s Roshan Karla, Jaipur / M/s. G. D. Bansal Associates, Jaipur	11.00 a.m.	Shri Jay Prakash	
3.	1164688/34	Opp. No. AMD-729604	M/s. Raoji Bhai Lallu Bhai Patep & Co., Nizambad / M/s. Rao & Rao, Secunderabad V/s M/s. Ajanta India Limited, Morbi	11.00 a.m.	Shri Jay Prakash	
4.	1191728/17	Rect. No. AMD-259676	M/s. Aaram Plastics Pvt. Ltd., Jaipur V/s	11.00 a.m.	Shri Jay Prakash	

			M/s. Rathi Irrigation Pvt. Ltd., Jaipur / M/s. G. D. Bansal & Associates, Jaipur			
5.	1193213/05	Opp. No. AMD-711236	M/s. Vikrant Chemico Industries Pvt. Ltd., Kanpur V/s Chandrakant M. Joshi, Mumbai	11.00 a.m.	Shri Jay Prakash	
6.	1163456/31	Opp. No. AMD-199803	Shewaram Rajkumar, Indore / M/s. G. S. Rijhwani & Co., Mumbai V/s M/s. Hitkar Pouches (p) Ltd., Bhilwara	11.30 a.m.	Shri Jay Prakash	
7.	1163458/32	Opp. No. AMD-199819	Shewaram Rajkumar, Indore / M/s. G. S. Rijhwani & Co., Mumbai V/s M/s. Hitkar Pouches (p) Ltd., Bhilwara	11.30 a.m.	Dr. Pawan Kumar Pandey	
8.	1073236/12	Opp. No. AMD-207165	M/s. Narang Sales, Delhi / M/s. Capital Registration Service, Mumbai V/s M/s. Ashok Steel Furniture, Ahmedabad / Mr. Rajendra R. Raval, Jamnagar	11.30 a.m.	Dr. Pawan Kumar Pandey	
9.	1009546/05	Opp. No. AMD-168100	M/s. Wockhardt Limited, Mumbai V/s M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.30 a.m.	Dr. Pawan Kumar Pandey	
10.	1076818/05	Opp. No. AMD-157840	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad V/s	11.30 a.m.	Dr. Pawan Kumar Pandey	

			M/s. Intas Pharmaceutical Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad			
11.	1000043/02	Opp. No. AMD-163820	M/s. Shah & Shah, Mumbai V/s M/s. Hindustan Inks & Resins Limited, Vapi / Hiral C. Joshi, Mumbai	12.00 p.m.	Dr. Pawan Kumar Pandey	
12.	1198918/05	Opp. No. AMD-230945	M/s. Navin Saxena Reasearch & Technology Ltd., Mumbai / M/s. Vishesh & Associates, Mumbai V/s M/s. Serene Healthcare, Mehsana / M/s. D. C. Dani & Associates, Ahmedabad	12.00 p.m.	Dr. Pawan Kumar Pandey	
13.	1163078/02	Opp. No. AMD-200136	M/s. Microtek International Pvt. Ltd., Delhi / Mr. Ajay Sahni, Advocate, New Delhi V/s M/s. Intech Coatings, Baroda / Mr. Ajit A. Warialani, Vadodara	12.00 p.m.	Dr. Pawan Kumar Pandey	
14.	1193235/32	Opp. No. AMD-193296	M/s. Modern Food Products, Vadodara / M/s. M. P. Mirchandani & Co., Mumbai V/s Hiral C. Joshi, Mumbai	12.00 p.m.	Dr. Pawan Kumar Pandey	
15.	1159189/05	Opp. No. AMD-716333	M/s. Centaur Pharmaceuticals Private Limited, Mumbai / M/s. Asian Patent Bureau, Mumbai V/s M/s. Zenith Healthcare Limited, Ahmedabad / M/s. Tradesafe, Ahmedabad	12.00 p.m.	Shri S. B. Palo	

16.	1105959/03	Opp. No. AMD-167183	M/s. Parag Perfumes, Sihor / M/s. R. R. Shah & Co., Ahmedabad V/s M/s. Ajanta India Ltd., Morbi / M/s. Tradesafe, Jamnagar	12.30 p.m.	Shri S. B. Palo	
17.	1105962/03	Opp. No. AMD-167173	M/s. Goran Pharma Pvt. Ltd., Sihor / M/s. Indo Overseas Trade Mark Co., Ahmedabad V/s M/s. Ajanta India Ltd., Morbi / M/s. Tradesafe, Jamnagar	12.30 p.m.	Shri S. B. Palo	
18.	1105962/03	Opp. No. AMD-167174	M/s. Goran Pharma Pvt. Ltd., Sihor / M/s. Indo Overseas Trade Mark Co., Ahmedabad V/s M/s. Ajanta India Ltd., Morbi / M/s. Tradesafe, Jamnagar	12.30 p.m.	Shri S. B. Palo	
19.	1109962/03	Opp. No. AMD-167182	M/s. Parag Perfumes, Sihor / M/s. R. R. Shah & Co., Ahmedabad V/s M/s. Ajanta India Ltd., Morbi / M/s. Tradesafe, Jamnagar	12.30 p.m.	Shri S. B. Palo	
20.	1145577/05	Opp. No. AMD-198732	M/s. Neon Laboratories Limited, Mumbai V/s M/s. Omni Pharmaceuticals, Vadodara	12.30 p.m.	Shri S. B. Palo	

DATE OF HEARING 12.04.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2421450/43	Opp. No. AMD-832403	Gaurav Soni, Advocates, Ahmedabad / M/s. Baheti Hotels & Leisure Private Limited, Rajasthan V/s Arjun T. Bhagat & Co., Mumbai / Kamat Hotels (India) Limited, Mumbai	11.00 a. m.	Shri S. B. Palo	
2.	2445254/41	Opp. No. AMD-842259	Shah IP, Ahmedabad / Pratham Educare Pvt. Ltd., Gandhinagar V/s United Overseas Trade Mark Co, New Delhi / M/s. Shubham Goldiee Masale Pvt. Ltd., Kanpur	11.00 a. m.	Shri S. B. Palo	
3.	2445253/41	Opp. No. AMD-842258	Shah IP, Ahmedabad / Pratham Educare Pvt. Ltd., Gandhinagar V/s United Overseas Trade Mark Co, New Delhi / M/s. Shubham Goldiee Masale Pvt. Ltd., Kanpur	11.00 a. m.	Shri S. B. Palo	
4.	2370992/29	Opp. No. AMD-838620	Tradesafe, Jamnagar / Euro India Fresh Foods Pvt. Ltd., Surat V/s S. K. Trade Mark Co., Delhi / Shri Lal Mahal Limited, Delhi	11.00 a. m.	Shri S. B. Palo	
5.	2370993/30	Opp. No. AMD-824972	Tradesafe, Jamnagar / Euro India Fresh Foods Pvt. Ltd., Surat V/s S. K. Trade Mark Co., Delhi / Shri Lal Mahal Limited , Delhi	11.00 a.m.	Shri S. B. Palo	

6.	2308059/31	Opp. No. AMD-817595	Gautam & Company, Jaipur / Santosh Devi Gupta, Jaipur V/s P. K. Arora, Agra / Shree Anu Milk Products Limited, Jaipur	11.00 a.m.	Shri S. B. Palo	
7.	2311820/05	Opp. No. AMD-816995	R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad V/s Aristo Pharmaceuticals Ltd., Mumbai	11.00 a.m.	Shri S. B. Palo	
8.	2328336/16	Opp. No. AMD-806727	Mr. Rajan M. Shah, Vapi V/s P. K. Arora, Agra / MPI Papers Pvt. Ltd., Mumbai	11.00 a.m.	Shri S. B. Palo	
9.	2152774/40	Opp. No. AMD-802402	Hiren U. Trivedi, Ahmedabad / Shamshad Ahmed, Jaipur V/s Gautam & Company, Jaipur / Sana Tailor, Jaipur	11.00 a.m.	Shri S. B. Palo	
10.	2418284/34	Opp. No. AMD-836365	D. C. Dani & Associates, Ahmedabad / Sureshbhai B. Sodiya, Amreli V/s L. R. Swami Co., Chennai / Mannan Beedi Factory, Tamilnadu	11.00 a.m.	Shri S. B. Palo	
11.	2490733/10	Opp. No. AMD-845191	Arjun T. Bhagat & Co., Mumbai / Shri Ajay Doshi, Surat V/s M. J. Chawla, Ulhasnagar / Sahara Enter Prises, Ulhasnagar	02.15 p.m.	Dr. Pawan Kumar Pandey	

12.	2491533/06	Opp. No. AMD-843889	Mayur Sanghi, Jaipur / Deepak Kumar Somani, Jaipur V/s Puri Trade Mark Co., Ludhiana / Deepak Iron & Steel Rolling Mills, Punjab	02.15 p.m.	Dr. Pawan Kumar Pandey	
13.	2501019/30	Opp. No. AMD-844180	Gautam & Company, Jaipur / Dipak Jallan, Rajasthan V/s Krishna Trade Mark Bureau, Varansi / Jalan Food Products, Rajasthan	02.15 p.m.	Dr. Pawan Kumar Pandey	
14.	2363555/11	Opp. No. AMD-820576	K. C. Patel & Co., Ahmedabad / Rasikbhai Rameshbhai Detroja, Rajkot V/s Lall Lahiri & Salhotra, Gurgaon	02.15 p.m.	Dr. Pawan Kumar Pandey	
15.	2496860/09	Opp. No. AMD-831936	T. C. Patel & Co., Ahmedabad / Minaxiben D. Parekh, Anand V/s R. R. Shah & Co., Ahmedabad / Sai Industries, Valsad	02.15 p.m.	Dr. Pawan Kumar Pandey	
16.	2495983/41	Opp. No. AMD-832293	Rajeev Jain Advocate, Jaipur / Shekhawati International Academy Samiti, Rajasthan V/s S. Singh & Associates, Delhi / Sanghvi Innovative Academy, Indore	02.15 p.m.	Dr. Pawan Kumar Pandey	
17.	2495875/07	Opp. No. AMD-830103	K. C. Patel & Co., Ahmedabad / Nitinbhai G. Vekariya, Rajkot V/s Lalji Advocates, Delhi / Bansal Trading Co., Delhi	02.15 p.m.	Dr. Pawan Kumar Pandey	

18.	2494321/07	Opp. No. AMD-817755	R. K. Dewan & Co., Mumbai / Jyoti Limited, Vadodara V/s Y. J. Trivedi & Co., Ahmedabad / Jyoti Enterprise, Rajkot	02.15 p.m.	Dr. Pawan Kumar Pandey	
19.	2468455/05	Opp. No. AMD-832105	Ashok Kumar Sharma, Jaipur / Asia Biotech Pvt. Ltd., Jaipur V/s P. K. Arora, Agra / Winston Pharmaceuticals Ltd., Agra	02.15 p.m.	Dr. Pawan Kumar Pandey	
20	2468455/05	Opp. No. AMD-831948	Ashok Kumar Sharma, Jaipur / Asia Biotech Pvt. Ltd., Jaipur V/s Lalji Advocates, Delhi / Nanz Med Science Pharma Pvt. Ltd., Sirmour	02.15 p.m.	Dr. Pawan Kumar Pandey	

DATE OF HEARING 16.04.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2510815/99	Opp. No. AMD-832169	P. K. Suthar & Associates, Ahmedabad / Tanish Industries Pvt. Ltd., Ahmedabad V/s Saikrishna & Associates, Noida / Titan Company Limited, Tamilnadu	11.00 a.m.	Shri S. B. Palo	
2.	2510815/99	Opp. No. AMD-832168	P. K. Suthar & Associates, Ahmedabad / Tanish Industries Pvt. Ltd., Ahmedabad V/s	11.00 a.m.	Shri S. B. Palo	

			Saikrishna & Associates, Noida / Titan Company Limited, Tamilnadu			
3.	2510815/99	Opp. No. AMD-832167	P. K. Suthar & Associates, Ahmedabad / Tanish Industries Pvt. Ltd., Ahmedabad V/s Saikrishna & Associates, Noida / Titan Company Limited, Tamilnadu	11.00 a.m.	Shri S. B. Palo	
4.	2619771/05	Opp. No. AMD-844494	Shah IP, Ahmedabad / MR. Bhavesh Dhirajlal Savaliya, Ahmedabad V/s P. K. Arora, Ahmedabad / A. C. Surgi Pharma Pvt. Ltd., New Delhi	11.00 a.m.	Shri S. B. Palo	
5.	2618792/44	Opp. No. AMD-852692	Cogito Legal, Ahmedabad / Ancient Healing Wellness Private Limited, Ahmedabad V/s Gautam & Company, Jaipur / Ganga Thai SPA, Jaipur	11.00 a.m.	Shri S. B. Palo	
6.	2620526/29	Opp. No. AMD-844445	Gokul Refoils And Solvent Ltd., Ahmedabad V/s Vishesh & Associates, Mumbai/ Cachet Pharmaceuticals Pvt. Ltd., Mumbai	11.00 a.m.	Shri S. B. Palo	
7.	2551308/09	Opp. No. AMD-839463	Ashok Kumar Nathurbhai Aswani, Surendranagar V/s Gautam & Company, Jaipur / Naresh Bachwani, Jaipur	11.00 a.m.	Shri S. B. Palo	

8.	2622311/09	Opp. No. AMD-847141	G. D. Bansal & Associates, Jaipur / Pawankumar Saini, Jaipur V/s Madamser & Co., New Delhi / Mex Switchgears Pvt. Ltd., Jalandhar	11.00 a.m.	Shri S. B. Palo	
9.	2621525/44	Opp. No. AMD-852691	Cogito Legal, Ahmedabad / Ancient Healing Wellness Private Limited, Ahmedabad V/s Gautam & Company, Jaipur / Ganga Thai SPA, Jaipur	11.00 a.m.	Shri S. B. Palo	
10.	2552494/30	Opp. No. AMD-849000	K. C. Patel & Co., Ahmedabad / Balaji Wafers Pvt. Ltd., Rajkot V/s R. R. Shah & Co., Ahmedabad / Urmin Products Pvt. Ltd., Ahmedabad	11.00 a.m.	Shri S. B. Palo	
11.	1968291/30	Opp. No. AMD-798625	Gautam & Company, Jaipur / Shri Joharilal Sodhani, Jaipur V/s G. D. Bansal & Associates, Jaipur / Sodhani Sweets Ek Aur, Jaipur	02.15 p.m.	Dr. Pawan Kumar Pandey	
12.	1968292/35	Opp. No. AMD-798625	Gautam & Company, Jaipur / Shri Joharilal Sodhani, Jaipur V/s G. D. Bansal & Associates, Jaipur / Sodhani Sweets Ek Aur, Jaipur	02.15 p.m.	Dr. Pawan Kumar Pandey	
13.	2055561/29	Opp. No. AMD-809136	Gautam & Company, Jaipur / Shri Ratanlal Banges, Nagore V/s S. K. Agrawal & co, Agra / Agra Oil & General Industries	02.15 p.m.	Dr. Pawan Kumar Pandey	

			Ltd., Agra			
14.	2056196/05	Opp. No. AMD-810140	K. C. Patel & Co., Ahmedabad / Startos Healthcare Pvt. Ltd., Ahmedabad V/s RAO & RAO, Secunderavad / Agwana Pharmaceuticals, Hyderabad	02.15 p.m.	Dr. Pawan Kumar Pandey	
15.	1968294/43	Opp. No. AMD-798623	Gautam & Company, Jaipur / Shri Joharilal Sodhani, Jaipur V/s G. D. Bansal & Associates, Jaipur / Sodhani Sweets Ek Aur, Jaipur	02.15 p.m.	Dr. Pawan Kumar Pandey	
16.	2361501/05	Opp. No. AMD-820432	Y. J. Trivedi & Co., Ahmedabad / Intas Pharmaceuticals Ltd., Ahmedabad V/s Rahul Rajput, Ludhiana / Tasmed (I) Pvt. Ltd., Chandigarh	02.15 p.m.	Dr. Pawan Kumar Pandey	
17.	2355701/24	Opp. No. AMD-820387	K. C. Patel & Co., Ahmedabad / Jitubhai Vanmali Bhai Saspara, Surat V/s Easy Trade Solution, Ahmedabad / Rameswar Udyog Private Limited, Ahmedabad	02.15 p.m.	Dr. Pawan Kumar Pandey	
18.	2355701/24	Opp. No. AMD-820541	K. C. Patel & Co., Ahmedabad / Jitubhai Vanmali Bhai Saspara, Surat V/s Easy Trade Solution, Ahmedabad / Rameswar Udyog Private Limited, Ahmedabad	02.15 p.m.	Dr. Pawan Kumar Pandey	

19.	1908134/05	Opp. No. AMD-800106	M/S. Rahul Products, Haryana / M/S. Shelter Bureau Of Intellectual Property, Delhi V/s M/S. Jay Dattatraya Trading Company, Unjha / M/s. D. C. Dani & Associates, Ahmedabad	02.15 p.m.	Dr. Pawan Kumar Pandey	
20	2551315/05	Opp. No. AMD-837995	M/S. Romsons Scientific & Surgical Industries Pvt. Ltd., Agra / P. K. Arora, Agra V/s M/S. Amanta Healthcare Limited, Ahmedabad / M/s. D. C. Dani & Associates, Ahmedabad	02.15 p.m.	Dr. Pawan Kumar Pandey	

DATE OF HEARING 17.04.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2484136/31	Opp. No. AMD-816420	Trade Mark Registration Services, Jaipur / Shri Ram Prasad Choudhary, Jaipur V/s Nikhil Soni, Jaipur / Shimla Choudhary, Jaipur	11.00 a.m.	Shri S. B. Palo	
2.	2483253/31	Opp. No. AMD-850343	T. C. Patel & Co., Ahmedabad / Mr. Mahesh Dhanjibhai Ramani, Rajkot V/s Trademarkagent.Co.In.Co., Ahmedabad / Purshottambhai Dharamshibhai Lungariya, Rajkot	11.00 a.m.	Shri S. B. Palo	
3.	2476838/30	Opp. No. AMD-836986	K. C. Patel & Co., Ahmedabad / Dyna Pharmaceuticals, Gandhinagar	11.00 a.m.	Shri S. B. Palo	

			V/s Medley Pharmaceuticals Ltd., Mumbai			
4.	2505252/22	Opp. No. AMD-816898	Regal IPR Associates, Rajkot / Shri Dineshchandra Bachubhai Patel, Kandorna V/s G. S. Rijhwani & Co., Mumbai / Tfropes Private Limited, Mumbai	12.30 p.m.	Shri S. B. Palo	
5.	2511511/05	Opp. No. AMD-831604	Kedar G. Dave, Ahmedabad / Mrs. Dipal Bijal Brahmhatt, Ahmedabad V/s D K. Lalwani & Co., New Delhi	11.00 a.m.	Shri S. B. Palo	
6.	2351417/11	Opp. No. AMD-820132	T. C. Patel & Co., Ahmedabad / Bhagwandas Shivjibhai Patel, Rajkot V/s Arora & Arora, New Delhi / Rooshil Kalra, New Delhi	11.00 a.m.	Shri S. B. Palo	
7.	2343500/29	Opp. No. AMD-806945	Y. J. Trivedi & Co., Ahmedabad / Aelani Wilmar Limited, Ahmedabad V/s Lall Lahiri & Sahotra, Haryana / Marico Limited, Mumbai	11.00 a.m.	Shri S. B. Palo	
8.	2342672/24	Opp. No. AMD-819950	Sheth & Co., Rajkot / Dhanraj Chandanmalji, Jain, Surat V/s Kolkata Trade Mark Service, Kolkata / Network Industries Limited, Kolkata	11.00 a.m.	Shri S. B. Palo	

9.	1964860/05	Opp. No. AMD-808875	M/s. Amar Pharmaceuticals, Muzaffar Nagar / M/s. Sunrise Trade Marks Co., GZB. V/s M/s. Virgo Uap Pharma Pvt. Ltd., Ahmedabad / M/s. Brahmbhatt & Associates, Ahmedabad	11.00 a.m.	Shri S. B. Palo	
10.	2276902/11	Opp. No. AMD-802169	Mr. Rajkumari R. Udhwani Advocate, Ahmedabad / Som Shiva Limited, Ahmedabad V/s Mangla Registration Service, Delhi / Sunlight Industries, Delhi	11.00 a.m.	Shri S. B. Palo	
11.	2203158/05	Opp. No. AMD-857773	Y. J. Trivedi & Co., Ahmedabad / Intas Pharmaceuticals Ltd., Ahmedabad V/s R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad	02.15 p.m.	Dr. Pawan Kumar Pandey	
12.	2203200/02	Opp. No. AMD-819086	Gautam & Company, Jaipur / Ashok Agarawal, Kota V/s P. K. Arora, Agra / Vidhya Industries, U.P.	02.15 p.m.	Dr. Pawan Kumar Pandey	
13.	2205143/37	Opp. No. AMD-842926	Y. J. Trivedi & Co., Ahmedabad / Chandrakant Jadavbhai Korat, Surat V/s Law Protectors, Pune / Raghuvir Developers & Builders, Surat	02.15 p.m.	Dr. Pawan Kumar Pandey	
14.	2205171/05	Opp. No. AMD-834745	G. D. Bansal & Associates, Jaipur / TPPL Pharmaceuticals Pvt. Ltd., Jaipur V/s	02.15 p.m.	Dr. Pawan Kumar Pandey	

			Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Ltd., Ahmedabad			
15.	2308082/05	Opp. No. AMD-816894	K. C. Patel & Co., Ahmedabad / Biovams Pharmaceuticals Private Limited, Ahmedabad V/s Radicals Pharma Ltd., Delhi	02.15 p.m.	Dr. Pawan Kumar Pandey	
16.	2485407/05	Opp. No. AMD-834982	Easy Trade Solution, Ahmedabad / Bappi Chandra Parbat, Ahmedabad V/s Jasani & Company, Rajkot / Medicare Hygiene Limited, Ahmedabad	02.15 p.m.	Dr. Pawan Kumar Pandey	
17.	2201071/05	Opp. No. AMD-817502	D. C. Dani & Associates, Ahmedabad / Sharad Kanubhai Nakrani, Surat V/s Vishesh & Associates, Mumbai / Aurochem Laboratories (India) Pvt. Ltd., Mumbai	02.15 p.m.	Dr. Pawan Kumar Pandey	
18.	2201071/05	Opp. No. AMD-819816	D. C. Dani & Associates, Ahmedabad / Sharad Kanubhai Nakrani, Surat V/s Medley Pharmaceuticals Ltd., Mumbai	02.15 p.m.	Dr. Pawan Kumar Pandey	
19.	1505814/05	Opp. No. AMD-727729	Nanavati & Nanavati Advocates, Ahmedabad / Alembic Ltd., Vadodara V/s India Law Services, Mumbai / Lupin Limited, Mumbai	02.15 p.m.	Dr. Pawan Kumar Pandey	
20.	1963644/24	Opp. No. AMD-800065	Karni Trade Mark, Surat / Beena Jain , Surat V/s	02.15 p.m.	Dr. Pawan Kumar Pandey	

			Superfastaction Services, Surat / Sythetics, Suart	Regn. Raman		
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DATE OF HEARING 18.04.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2152456/35	Opp. No. AMD-856612	T. C. Patel & Co., Ahmedabad / Sentosa Granito Private Limited, Wankaner V/s W. S. Kane & Co. Mumbai	11.00 a.m.	Shri S. B. Palo	
2.	2498158/29	Opp. No. AMD-844165	G. D. bansal & Associates, Jaipur / Jugal Kishore Sharda, Jaipur V/s R. K. Abrol, Haryana / M/s. Kanha Oil Industries, Orissa	11.00 a.m.	Shri S. B. Palo	
3.	2573540/30	Opp. No. AMD-848753	Prakash Javaria Advocate, Udaipur / Shri Kailash Sahu, Udaipur V/s P. K. Arora, Agra / M/s. Mantora Oil Products Pvt. Ltd., U.P.	11.00 a.m.	Shri S. B. Palo	
4.	2573554/06	Opp. No. AMD-851885	Tradesafe, Ahmedabad / Mr. Pravin J. Malani, Jamnagar V/s Sunrise Trade Mark Co., Delhi / Kashish International, Delhi	11.00 a.m.	Shri S. B. Palo	
5.	2673426/24	Opp. No. AMD-851596	Gaurav Soni Advocate, Ahmedabad / Ramavtar Dayma Pali V/s	11.00 a.m.	Shri S. B. Palo	

			Ashoka Trade Marks Co., New Delhi / Mirza International Ltd., New Delhi			
6.	2758508/07	Opp. No. AMD-845256	K. C. Patel & Co., Ahmedabad / M/s. Maxmech Equipments Pvt. Ltd., Kheda V/s Madamsar & Co., New Delhi / Mex Switchgears Pvt. Ltd., Jalandhar	11.00 a.m.	Shri S. B. Palo	
7.	2791006/20	Opp. No. AMD-847689	Y. J. Trivedi & Co., Ahmedabad / Sintex Industries Limited, Kalol V/s G. S. Rijhwani & Co., Mumbai / M/s. Campus Polyplast Pvt. Ltd., Indore	11.00 a.m.	Shri S. B. Palo	
8.	2819234/20	Opp. No. AMD-851160	Samrat Submersible (Guj.) Pvt. Ltd., Rajkot V/s Fitwal Tailors, Jharkhand	11.00 a.m.	Shri S. B. Palo	
9.	2829642/20	Opp. No. AMD-851063	Gautam & Company, Jaipur / Aayush Décor Private Limited, Jaipur V/s Khaitan & Co., New Delhi / Hil Limited, Hyderabad	11.00 a.m.	Shri S. B. Palo	
10.	2579389/11	Opp. No. AMD-847402	K. C. Patel & Co., Ahmedabad / Avinash Kumar Bharti, Rajkot V/s Jasani & Company, Rajkot / Business Buzz Marketing, Rajkot	11.00 a.m.	Shri S. B. Palo	
11.	2581044/31	Opp. No. AMD-847148	Alpesh N. Davda, Rajkot / Ashwinkumar Laljibhai Patel, Rajkot	02.15 p.m.	Dr. Pawan Kumar Pandey	

			V/s Intellect IPR Consulting, New Delhi / Tarai Foods Limited, Noida			
12.	2581230/31	Opp. No. AMD-839531	G. D. Bansal & Associates, Jaipur / Smt. Yogeeta Agarwal, Jaipur V/s S. K. Trademarks Co., Delhi / Shri Lal Mahal Limited, Delhi	02.15 p.m.	Dr. Pawan Kumar Pandey	
13.	2581324/07	Opp. No. AMD-843021	K. C. Patel & Co., Ahmedabad / Chandubhai N. Panchal, Ahmedabad V/s Jasani & Company, Rajkot / Arti Manufacturers, Rajkot	02.15 p.m.	Dr. Pawan Kumar Pandey	
14.	2566580/05	Opp. No. AMD-853044	Y. J. Trivedi & Co., Ahmedabad / Intas Pharmaceuticals Ltd., Ahmedabad V/s Aditya & Associates, Mumbai / Emcure Pharmaceuticals Limited, Pune	02.15 p.m.	Dr. Pawan Kumar Pandey	
15.	2612211/09	Opp. No. AMD-847719	G. D. Bansal & Associates, Jaipur / Gangadhar Purswani, Ajmer V/s Dharampal Premchand Limited, Delhi	02.15 p.m.	Dr. Pawan Kumar Pandey	
16.	2608714/40	Opp. No. AMD-845097	G. D. Bansal & Associates, Jaipur / Shamshad Ahmed, Jaipur V/s Gautam & Company, Jaipur / Sana Tailor, Jaipur	02.15 p.m.	Dr. Pawan Kumar Pandey	

17.	3089792/30	Opp. No. AMD-854923	M. N. Shah & Co., Ahmedabad / Suleman Valimohmad Rayfa, Bhavnagar V/s K. C. Patel & Co., Ahmedabad / Mahavir Masala, Surat	02.15 p.m.	Dr. Pawan Kumar Pandey	
18.	2608520/30	Opp. No. AMD-846843	Rakesh Gandhi, Bikaner / Ganpati Tasty Foods Private Limited, Bikaner V/s Delhi Registration Services, Delhi / M/s. Veer Overseas Ltd., Haryana	02.15 p.m.	Dr. Pawan Kumar Pandey	
19.	2601399/06	Opp. No. AMD-858971	Sanjay Kumar Gupta, Delhi / Mukeshbhai K. Gajera, Rajkot V/s Mahtta & Co., Ludhiana / M.R.K. Auto Industries, Ludhiana	02.15 p.m.	Dr. Pawan Kumar Pandey	
20.	3093789/19	Opp. No. AMD-854780	D. C. Dani & Associates, Ahmedabad / Jagdishbhai Hargovindbhai Siddhpura, Ahmedabad V/s B. R. Sharma, Haryana / Baba Plywood Pvt. Ltd., Yamunagar	02.15 p.m.	Dr. Pawan Kumar Pandey	
21.	2421442/30	Opp. No. AMD-832334	H. K. Acharya & Company, Ahmedabad / Agarawal Satish Umedilal, Ahmedabad V/s The Acme Company, New Delhi / Shanti Fragrances Private Limited, New Delhi	02.15 p.m.	Dr. Pawan Kumar Pandey	
